

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 143/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Raj Singh Chopra & Ors. -Versus- Sylpack Vincom Pvt.Ltd. & Ors	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Amrik Banerjee, Adv  
Rajib Mullick, Adv  
Shaonak Ghosh, Adv  
Rakesh Sarkar, Adv

{ Petitioner

Rakesh Sarkar  
16/10/2017

BANDIP SARKAR - PCS  
SIDDHARTHA MURARKA - PCS

Saheli Sen, Adv.  
Gangi Manna, Adv.

R-1-3

R.4

Saheli  
16/10/17

Gangi Manna  
16/10/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

IA no. 400/KB/2017 is already reserved for order.

List on 06/12/2017 for disposal of C.P.

*sd*

(Jinán K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)